

ITEM NO.74

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2846-2851/2023

DEVENDRA SINGH

Appellant(s)

VERSUS

RAMA KANT DIXIT & ANR.

Respondent(s)

WITH

CrI.A. No. 2933-2938/2023 (II)

(FOR ADMISSION and IA No.184676/2023-EXEMPTION FROM FILING O.T.)

Date : 24-07-2024 These appeals were called on for hearing today.

For Appellant(s)

Mr. Vishnu Shankar Jain, AOR

Mr. Raman Yadav, Adv.
Mr. Syed Mehdi Imam, AOR

For Respondent(s)

Mr. Abhishek Chaudhary, AOR
Mr. Sarwa Nand Dubey, Adv.

Mr. Anurag Dubey, Adv.
Mr. Meenesh Dubey, Adv.
Ms. Maitri Goal, Adv.
Ms. Purnima Jain, Adv.
Mr. Satpal Wadhwa, Adv.
Mr. Ashish Kumar Upadhyay, AOR

UPON hearing the counsel the Court made the following
O R D E R

In both the matters numbered above, service is complete.

All the appearing respondents are granted four weeks time, as last chance to file counter affidavit, if not already filed.

Original records are still awaited.

Let the reminder be issued.

List again on 10.9.2024.

SUJATA SINGH
Registrar

MG